

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 365 of 2010

Wednesday, this the 15th day of September, 2010

CORAM:

Hon'ble Mr. Justice K. Thankappan, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member

S. Hareendran, S/o. M.V. Narayanan Nambiar,
Aged 44 years, Samsari, Velloor Post, Payyannoor,
Kannur District, Working as Sub Post Master,
Ramanthali Post Office, Kannur District.

Applicant

(By Advocate – Mr. P.K. Ravi Sankar)

V e r s u s

1. Union of India, represented by its Secretary,
Department of Post, New Delhi.
2. The Director of Postal Services, Northern Region,
Kozhikode 673 011.
3. The Superintendent of Post Offices, Kannur
Division, Kannur.

Respondents

(By Advocate – Mr. Varghese P. Thomas, ACGSC)

This application having been heard on 15.9.2010, the Tribunal on the same day delivered the following:

O R D E R

By Hon'ble Mr. Justice K. Thankappan, Judicial Member –

The applicant claims the benefit of his being physically handicapped and challenges the transfer order Annexure A-1 dated 3.5.2010. However, on getting notices from this Tribunal, the respondents have submitted that the order transferring the applicant has been cancelled and the applicant is



retained in his earlier post. This fact was not disputed by the other side also.

2. Recording the above facts, the Original Application stands closed.



**(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER**

**(JUSTICE K. THANKAPPAN)
JUDICIAL MEMBER**

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